

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**Original Application No.180/00269/2019**

Thursday, this the 11<sup>th</sup> day of April 2019

**Hon'ble Mr.E.K.Bharat Bhushan, Administrative Member  
Hon'ble Mr.Ashish Kalia, Judicial Member**

Koshy Varghese, S/o.Late Thankachan  
aged 48 years residing at 'Konnakotty Vaidyanparambil'  
Komallur PO, Charummud  
Alappuzha District

..... **Applicant**

**(By Advocate Mr.K.Mohanakannan)**

**V e r s u s**

1. Union of India  
Represented by Secretary to Government  
Ministry of Defence, New Delhi – 110 001
2. Chief Engineer (Air Force) No.2 DC Area  
MES Road, Yeswanthpur Post  
Bangalore – 56002
3. Chief Engineer  
Southern Command Head Quarters  
Pune – 411 001
4. Chief Engineer, Military Engineer Services  
Headquarters, Naval Base Post, Kochi-682 004
5. Headquarters, Southern Naval Command  
Headquarters, Willington Island, Kochi  
Kerala – 682 003
6. Commandant, ASC Centre & Collage  
Admin Block, New Domlur  
Bangalore – 560 071
7. The Chairman (i/c), Cochin Port Trust  
Indira Gandhi Road, Willington Island  
Kochi, Kerala – 682 003
8. The Chief Postmaster General  
Kerala Circle, Thiruvananthapuram – 695 033

9. The Director, ISRO, Vikram Sarabai Space Centre  
Thiruvananthapuram – 695 022
10. The Principal Chief Commissioner  
Income Tax, CR Building, I.S Press Road  
Kochi – 682 018
11. The Directorate, Census Operations Kerala  
CGO Complex, Poomkulam, Vellayani P.O  
Thiruvananthapuram, Kerala – 695 522
12. The Principal Accountant General  
Karunakaran Nambiar Road  
Chembukkavu, Thrissur, Kerala-680 020
13. The Chief Engineer (Southern Zone) – III  
CPWD, Kendriya Sadan, Koramangala  
Bangalore
14. The Director, All India Radio, Bhakthi Vilasom  
Vazhuthacaud, Poojappura Road  
Thiruvananthapuram, Kerala – 695 014
15. The General Manager, South Western Railway  
Kempegowda, Gandhinagar  
Bangalore – 560 023
16. Headquarters, Training Command Indian Air Force  
JC Nagar Post, Bangalore, Karnataka-560 006
17. Headquarters, Dakshina Bharath Area, Pin – 900 432  
C/o.56 APO
18. Commandant, MEG & Centre  
Ulsoor, Bangalore – 560 042
19. General Manager, Ordnance Clothing Factory  
Avadi, Chennai – 600 054
20. Headquarters, Southern Air Command  
Ulloor Road, Akkulam  
Thiruvananthapuram, Kerala – 695 031
21. Headquarters, Indian Naval Academy  
Ezhimala, Kannur District  
Kerala – 670 310
22. Commandant, Army Base Workshop School  
Cambridge Cross Road, Cambridge Layout

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Bangalore – 560 008

23. General Manager, Ordnance Factory  
Thiruchirappalli P.O, Tamilnadu – 620 016 ..... **Respondents**

**(By Advocate – Mr.P.R.Sreejith,ACGSC)**

This Original Application having been heard on 11.4.2019, the Tribunal on the same day delivered the following:

**O R D E R (ORAL)**

**Per: Mr.E.K.Bharat Bhushan, Administrative Member**

The applicant submits that in response to the direction of this Tribunal in O.A 1052/2013 pronounced on 8.6.2016, application for compassionate ground appointment has been forwarded to various departments as seen at Annexure A-10 series. It is stated by the learned counsel for the applicant that out of the 19 departments who have been addressed, 3 departments have already rejected his case. This does not constitute a reason for filing yet another O.A on the same subject. In view of the submission that the applicant is overaged in respect of common appointment, we feel that it is the primary responsibility of the respondents in O.A 1052/2013 to consider the case of the applicant. The Original Application is disposed of by issuing a direction to respondent no.1 to consider the application for compassionate level appointment as early as possible and in any case within three months of receipt of a copy of this order. No costs.

**(ASHISH KALIA)  
JUDICIAL MEMBER**

**(E.K BHARAT BHUSHAN)  
ADMINISTRATIVE MEMBER**

**List of Annexures**

- Annexure A1 - True copy of the proceedings of the Board of Officers dated 15.4.2009
- Annexure A2 - True copy of the communication sent from the office of the 2<sup>nd</sup> respondent dated 29.4.2013
- Annexure A3 - True copy of the order passed by this Hon'ble Tribunal in O.A 1052/2013 dated 8.6.2016
- Annexure A4 - True copy of the proceedings of the Commander Works Engineer (AF), Secunderabad dated 18.7.2016
- Annexure A5 - True copy of the 'proceedings dated 29.8.2016.
- Annexure A6 - True copy of the communication dated 13.2.2017 issued by the Commander Works Engineer (AF), Secunderabad to the applicant
- Annexure A7 - True copy of the application dated 13.1.2017 submitted by the applicant leaving out the annexures
- Annexure A8 - True copy of the communication issued by the 2<sup>nd</sup> respondent to the applicant dated 30.3.2017
- Annexure A9 - True copy of the communication dated 10.4.2017 issued by the Commander Works Engineer (AF), Secunderabad to the petitioner
- Annexure A10 - True copy of the applications submitted before the Engineer-in-Chief, Army head quarters, New Delhi and to the Garrison Engineer, Hyderabad along with relevant documents dated 15.4.2017
- Annexure A11 - True copy of the communication dated 9.12.2017 issued by the 2<sup>nd</sup> respondent
- Annexure A12 - True copy of the representation submitted by the applicant before the 2<sup>nd</sup> respondent dated 20.1.2018
- Annexure A13 - True copy of the communication issued by the 2<sup>nd</sup> respondent dated 8.2.2018
- Annexure A14 - True copy of the proceedings of the 2<sup>nd</sup> respondent dated 13.8.2018
- Annexure A15 - True copy of the proceedings of the 2<sup>nd</sup> respondent dated 18.8.2018

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Annexure A16 - True copy of the order passed by the Hon'ble Central Administrative Tribunal, Ernakulam Bench in O.A 180/00298/2018 dated 12.9.2018

Annexure A17 - True copy of the proceedings of the 5<sup>th</sup> respondent dated 28.1.2019

Annexure A18 - True copy of the proceedings of the 4<sup>th</sup> respondent dated 18.2.2019

Annexure A19 - True copy of the proceedings of the 6<sup>th</sup> respondent dated 6.9.2019

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